

Loss in production during power cut in 1961-62 to 1964-65 has not been assessed. Estimated loss in production including loss in the small and cottage industries in both private and public sector during 1965-66 is 20.5 crores.

(c) Complete closure of factories did not occur in 1965-66 due to power cut. However, partial retrenchment of workers had been effected to most of the factories numbering about 100 in the large and medium sector and about 1000 in the small scale sector. The number of man days lost due to power cut in the large and medium sector is about 14,000 per month.

Construction of Kallada Project In Kerala

2025. **Shri A. V. Raghavan :**
Shri M. K. Kumaran :
Shri A. K. Gopalan :
Shri Imbichibava :

Will the Minister of Irrigation and Power be pleased to state :

(a) the progress so far made in the construction of the Kallada Irrigation Project in Kerala ;

(b) steps taken to expedite the construction of this project;

(c) when it is likely to be completed; and

(d) the estimated cost of the project ?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed) : (a) Only preliminary works have been taken up and they are in progress. Construction of Office building, store, workshop, staff quarters (31 Nos., approach road to dam site for one mile etc. have been completed. Marking F.R. L. Line in the reservoir area and drilling work at saddle site are also completed. Detailed investigation of major structures in the canal system, buildings at weir site etc. are in progress.

(b) and (c). The State Govt. have authorised the Chief Engineer to spend an amount of Rs. 30 lakhs on this Project during the current financial year (1966-67)

in addition to the plan provision of Rs. 1 lakh. Proposals for sanctioning additional staff for expediting the work on the Project are under consideration of the State Government. The Project is expected to be completed in the Fifth Five Year Plan.

(d) Rs. 13.28 crores.

वृहद् योजना के अन्तर्गत हरी पट्टी

2026. श्री बड़े :

श्री भूकम चन्द कछवाय :

क्या निर्माण, आवास तथा नगरीय विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि वृहद् योजना के अन्तर्गत हरी पट्टी में आने वाले सभी मकानों को गिरा दिया जायेगा;

(ख) यदि हां, तो उन मकानों की अनुमानित संख्या कितनी है;

(ग) इन मकानों के निर्माण पर अनुमानतः कितनी धनराशि व्यय की गई थी;

(घ) इन मकानों के मालिकों को कितना प्रतिकर दिया जायेगा; और

(ङ) क्या इन मकानों के मालिकों को रहने के लिये दूसरे मकान दिये जायेंगे ?

निर्माण, आवास तथा नगरीय विकास मंत्री (श्री मेहर चन्द खन्ना) : (क) जी हां, सिवाय गांव की आवादियों के तथा 13 नवम्बर, 1959 से पूर्व बनाये गये मकानों को ।

(ख) और (ग). हरी पट्टी में अनधिकृत निर्माण का कोई विस्तृत सर्वेक्षण नहीं किया गया है ।

(घ) क्योंकि निर्माण अनधिकृत है अतः एवं कोई प्रतिकर (मुआवजा) देय नहीं है ।

(ङ) वैकल्पिक प्लॉट केवल उन व्यक्तियों को दिये जायेंगे जिनकी भूमि सरकार के द्वारा अर्जित की गयी है ।